

Central Administrative Tribunal Lucknow Bench Lucknow

Original Application No. 344 /2007
This, the 7th day of January 2008

Hon'ble Mr. Shankar Raju, Member (J)

Pankaj Kumar Srivastava, aged about 35 years, Son of Late Deoki Nandan Srivastava, resident of Village Mathaipur Kangoongo, Post Office Laukiya Tahir, Sadulla Nagar, District Balrampur. .

Applicant.

By Advocate: Sri J.R.Singh

Versus

1. Union of India through Secretary, Ministry of Communication, New Delhi.
2. Chief Post Master General, U.P. Circle, Lucknow.
3. Director General, Sanchar, New Delhi.
4. Superintendent of Post Offices, District Balrampur.

Respondents.

By Advocate: Sri S.K.Awasthi

Order (Oral)

By Hon'ble Mr. Shankar Raju, Member (J)

With liberty to withdraw this O.A. to await for the decision on the request of the applicant made to CPMG, the Court feels that the representation would be expeditiously disposed of, this OA. Is dismissed with liberty aforesaid. No costs.

S. Raju
(Shankar Raju)
Member (J)

HLS/